18

Central Administrative Tribunal Principal Bench

O.A. No. 1116 of 1997

New Delhi, dated this the 9th August, 2000

HON BLE MR. S.R. ADIGE, VICE CHAIRMAN (A) HON BLE DR. A. VEDAVALLI, MEMBER (J)

Shri Lakshman Singh, S/o Shri Damber Singh, R/o 38, Ext-2, Radhapuri, Delhi-110051.

.. Applicant

(By Advocate: Shri S.S. Tiwari)

Versus

- Council of Scientific & Industrial Research through its Director General, Rafi Marg New Delhi-110001.
- Director, National Institute of Science Communication formerly Publications & Information Directorate, CSIR, Dr. K.S. Krishnan Marg, New Delhi-110012. . . Respondents

(By Advocate: Ms. Geetanjali Goel)

ORDER (Oral)

MR. S.R. ADIGE, VC (A)

We are informed that applicant Shri Lakshman Singh has unfortunately expired on 5.8.99.

2. In the absence of any body who has come forward to seek substitution as applicant's legal heirs in this case within the period prescribed under law, the O.A. abates and is disposed of accordingly.

A. Vedavalis

(Dr. A. Vedavalli)
Member (J)

(S.R. Adige)
Vice Chairman (A)

ígkí